

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 26.06.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
HEARING	11) Mis. 56/2013
1) O.S 386/2018	12) O.S 1328/2013
2) O.S 1618/2019	13) O.S 1630/2013
ARGUMENTS	14) O.S 1520/2015
3) O.S 2312/2007	15) O.S 1118/2017
4) O.S 148/2010	16) O.S 148/2016
5) O.S 900/2010	17) O.S 1258/2016
6) O.S 528/2012	18) O.S 1280/2016
7) O.S 770/2012	19) O.S 204/2017
8) O.S 1134/2012	20) O.S 966/2017
9) O.S 1492/2012	
10) O.S 1612/2012	

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.